Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 4461 TO BE ANSWERED ON 08.01.2019

CHANGE OF MEASUREMENT UNITS

4461. SHRIMATI POONAM MAHAJAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that the International Bureau of Weights and Measures overhauled the definition of a kilogram as well as all the other basic units of measurement;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the reasons for the change in the definition of the kilogram; and
- (d) whether the Government has ascertained the implications of the change in the definition of kilogram in the country on agriculture as well as foodgrain production if so, the details thereof and the guidelines issued following the change in the definition of kilogram?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a) &(b): Yes Madam, Government is aware that the International Bureau of Weights and Measures overhauled the definition of a kilogram as well as all the other basic units of measurement based on physical constants. The Government has examined these changes and supported the proposal for change in definitions of these units.
- (c) & (d): The previous definition of kilogram was based on the mass of the international prototype 'kilogram' which is an artefact, however, the new definition is based on physical constant of nature. The change in the definition of kilogram will not have any implication on agriculture as well as foodgrain production in the country,
